

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.114 of 2012 &
IA No.227 of 2012

Dated : 11th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

Versus

M/s Kalpatru Power Transmission Ltd. & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Misra

Counsel for the Respondent(s): Mr. P.N. Bhandari for R.1

ORDER

Admit. Mr. Bhandari, the learned counsel takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents. Dasti service is permitted.

Post the matter on **01.08.2012**. In the meantime, the learned counsel for the Respondent No.1 is directed to file the reply after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk